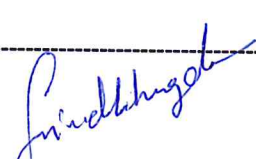




**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 21.08.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**  
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 114/16	TP 59/17	Hearing	433€/433(f)	Patel Trading Corporation Vs DSG Buildwell Pvt. Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
23	SRINIDHI HEGBE [8571932605]	RESPONDENT	
	MSR Ratakonda		

Counsel for petitioner is present. Counsel for respondent is also present. He requested time to file objections. Time granted till 21.09.2017. Registry is directed to check and put up Form-5 filed in the meanwhile.

List it on 21.09.2017..

  
MEMBER (J)

  
MEMBER (T)